

**HIGH COURT OF JAMMU AND KASHMIR  
AT JAMMU**

(Through Video conference)

Bail App No. 211/2019

Avinash Kumar

...Applicant(s)/Petitioner(s)

Through :- Mr. J.S Jasrotia, Advocate.

v/s

Union Territory of J&K

...Non-applicant/Respondent

Through :- Mr. A.M Malik, Dy. A.G

**Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE**

**ORDER**

Issue notice.

Mr. A.M Malik, learned Dy. A.G, who accepts notice on behalf of the respondent, shall file objections by the next date.

Copy of the application be supplied to learned counsel for the respondent.

List on 19.05.2020.

**(PUNEET GUPTA)  
JUDGE**

Jammu  
21.04.2020  
Tarun